

National Company Law Tribunal

Allahabad Bench

CP NO. 78/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: SKR Finance & Capital Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Proxy for	
2.	M. K BAGRI	O.L. ALD	Pet. Counsel, ALD/MS/8	Anil K.
3	KULDEEP SINGH	STA	O.L. ALD.	K. Singh

C.P. No. 78/ALD/2017

Shri Anil Kumar, PCS for the petitioner. Shri M.K.Bagri, OL  
Representing the Central Govt. The case is fixed for the argument.

The matter to be listed on 19<sup>th</sup> March, 2018.

Date: 19/02/2018

Typed by  
Jyoti  
(Stenographer)

— Sd —

H.P. Chaturvedi,  
Member(Judicial)